

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C. P. NO. 105(ND)09

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.07.2017

NAME OF THE COMPANY: M/s. Jhankar Motels Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s)	:	Mr. Ranush Singh, Advocate Mr. R. K. Gupta, Advocate Ms. Swaralipi Deb Roy, Advocate Mr. Rajiv Rajput, Advocate
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For the Respondent (s)	:	Mr. V. M. Sharma, Advocate Mr. Vivek Malik, Advocate Mr. Mukul Thakur, Advocate
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Order

Ld. Counsels for both the parties submit that they are unable to appear after lunch due to pre-occupation in other courts. They pray for an adjournment. At request adjourned to 8th August, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)